National Company Law Tribunal

Allahabad Bench

CP NO. 28/ALD/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE COMPANIES ACT: 252(3) of the companies Act of 2013

Designation

Representation

Prodect sign Chc

ROC

Signature Prabeap Dr

<u>2.</u>

SI. NO.

CA No. 28/ALD/2018

None for the petitioner.

The present case is filed as a fresh case under section 252(3) of the Companies Act, 2013.

The Registry of this Tribunal is directed to make scrutiny of the same and to furnish its report.

The petitioner is further directed to issue a formal notice on behalf of this Tribunal to the ROC, Kanpur. In addition to this, a spare copy of the present Company Petition is provided by the Registry to the learned CGSC Sri Pradeep Singh Sisodia, who is present in the matter. Therefore, he is instructed to receive notice on behalf of the ROC, Kanpur.

The petitioner is further directed to communicate a copy of this order to the ROC, Kanpur by way of notice of this court along with copy of this petition.

The matter to be listed on 9th March, 2018.

Date: 01/02/2018

Typed by *Jyoti* (Stenographer)

H.P. Chaturvedi, Member(Judicial)